

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Petition No. 270/2009

Date: 16.08.2011

To
Executive Director (Commercial),
NTPC Ltd, NTPC Bhawan,
Core-7, Scope Complex 7,
Institutional area, Lodhi Road,
New Delhi-110003

Subject: Approval of tariff of Auraiya Gas Power Station (663.36 MW) for the period from 01.04.2009 to 31.03.2014. (Amended Petition)

Sir,

Please refer to your amended petition submitted vide affidavit dated 19.07.2011 on the subject mentioned above. In this connection, I request you to furnish the following information on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 30.08.2011:

- (i) Detailed cost break-up item wise for 353.67 Cr. claimed for the hot gas path components.
- (ii) Bill of quantity for hot gas path components specified in the bidding documents along with their unit cost.
- (iii) Details of components involved in rotor refurbishment along with the OEM inspection report. Whether the rotor refurbishment includes gas turbine rotor and compressor rotor or only gas rotor and cost of rotor refurbishment.
- (iv) Original gross block of the old assets proposed to be replaced in the R&M work.

2. Further action in this matter will be taken as per Regulation 87 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 on receipt of the above information/ clarification.

Yours faithfully,

Sd/-
(P.K.Sinha)
Assistant Chief (Legal)